

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 49(ND)/2015  
RT CP No.200/Chd/Hry/2017**

Sh. Rajat Kumar Bhalotia & Anr. ...Petitioners

Versus.

M/s Sai Tech Medicare Pvt. Ltd.& Ors. ...Respondents

Present: Mr. Deepak Kapoor, Advocate for petitioners.  
Mr. Anand Chhibbar, Senior Advocate with  
Mr. Tarun Vir Singh Lehal, Advocate for respondents.

The matter has been received by transfer from the National Company Law Tribunal, New Delhi. The pleadings are stated to be complete in this case. Learned counsel for the respondents submits that Power of Attorney would be filed within two weeks. Let the needful be done. The matter be listed for arguments on 07.09.2017.



(Justice R.P. Nagrath)  
Member (Judicial)

July 19, 2017  
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